

**HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR
(Chief Justice's Secretariat)**

ORDER

No. 830

Dated: 24-10-2016

Consequent upon the vacancies of Steno Typists in Subordinate Judiciary of Jammu Province having become available by non-joining of some Steno Typists, who were temporarily appointed vide Order No. 141/PSY dated 14.05.2016, the following Candidates figuring in the waiting list are temporarily appointed as Steno Typists in the order of merit in the Grade of Rs. 5200-20200 + Grade Pay 2400 in the Subordinate Courts of Jammu Division:

1. Ms. Bharti Sharma D/o Ram Nath Sharma R/o H. No. 59/2 Shiv Vihar Janipur Colony Jammu (OM)
2. Shri Naresh Kumar S/o Guran Ditta R/o Gangyal Jallo Chak, Jammu (SC)

Consequent upon such appointments, the following postings and transfers of Steno Typists in Jammu Province are made in the interest of administration:

1. Ms. Bharti Sharma D/o Ram Nath Sharma R/o A/P H. No. 59/2 Shiv Vihar Janipur Colony Jammu / Katwalta Mohra Rajoli Samba appointed temporarily as Steno Typist in the grade of Rs. 5200-20200 + Grade Pay 2400 is posted as Steno Typist in the Court of Municipal Magistrate, Jammu vice Ms. Maneesha Verma.
2. Shri Naresh Kumar S/o Guran Ditta R/o Gangyal Jallo Chak, Jammu appointed temporarily as Steno Typist in the grade of Rs. 5200-20200 + Grade Pay 2400 is posted as Steno Typist in the Court of Munsiff, Katra against available vacancy.
3. Ms. Maneesha Verma, Steno Typist in the Court of Municipal Magistrate, Jammu may be transferred and posted as such in the Court of Munsiff, Bishnah vice Shri Vishal Uppal.
4. Shri Vishal Uppal, Steno Typist in the Court of Munsiff, Bishnah is transferred and posted as such in the Court of Munsiff, Hiranagar vice Shri Pawan Kumar Sharma.
5. Shri Pawan Kumar Sharma, Steno Typist in the Court of Munsiff, Hiranagar is transferred and posted as such in the Court of Excise Magistrate, Jammu vice Shri Mukesh Kumar.

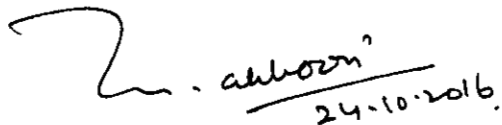
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6. Shri Mukesh Kumar, Steno Typist in the Court of Excise Magistrate, Jammu is transferred and posted as such in the Court of Chief Judicial Magistrate, Reasi vice Shri Ravi Kumar.
7. Shri Ravi Kumar, Steno Typist in the Court of Chief Judicial Magistrate, Reasi is transferred and posted as such in the Court of Munsiff, R.S.Pura vice Shri Amit Sharma.
8. Shri Amit Sharma, Steno Typist in the Court of Munsiff, R. S. Pura is transferred and posted as such in the Court of Munsiff, Akhnoor vice Ms. Meenakshi Devi.
9. Ms. Meenakshi Devi, Steno Typist in the Court of Munsiff, Akhnoor is transferred and posted as such in the Court of Forest Magistrate, Jammu vice Shri Rattan Lal.
10. Shri Rattan Lal, Steno Typist in the Court of Forest Magistrate, Jammu is transferred and posted as such in the Court of Munsiff, Samba against available vacancy.
11. Shri Romesh Lal Sharma, Steno Typist in the Court of Sub Judge, Jammu and Shri Pawan Angotra, Steno Typist in the Court of Munsiff, Sunderbani shall swap their place of postings.
12. Ms. Arti Gupta, Steno Typist in the Court of Special Mobile Magistrate (Sub Judge), Jammu and Ms. Kavita Devi, Steno Typist in the Court of Additional Special Mobile Magistrate (Munsiff), Samba shall swap their place of postings.

Note:

- i) All the new appointees shall join their place of postings within a period of 15 days from the date of receipt of the Order. In case any appointee fails to join within the stipulated period of 15 days, his/her appointment shall be cancelled without any further notice.
- ii) All the Presiding Officers before whom the new appointees have to join are directed to get all the testimonials of appointees verified from the concerned authorities.
- iii) The appointee shall give an undertaking in the shape of an affidavit duly attested by a Judicial Magistrate 1st Class to the effect that in case adverse report about his /her character and antecedents is received from the Inspector General of Police, CID, Jammu & Kashmir to whom a reference shall be made by the concerned Presiding Officer, his/her appointment shall be deemed to be cancelled ab-initio and he/she shall have no claim on his/her appointment.
- iv) The salary of the appointee shall not be drawn and disbursed unless a satisfactory report in respect of (ii) & (iii) above is received.

(By Order)


(Mohammad Yousuf Akhnoor)
Principal Secretary to
Hon'ble the Chief Justice

No.: 661-83/PSY-344

Dated: 24-10-2016

Copy to the:

1. Registrar General, High Court of Jammu & Kashmir.
2. Registrar Vigilance, High Court of Jammu & Kashmir

- 3-7. Pr. District & Sessions Judge, Jammu/ Kathua/ Samba/ Rajouri/Reasi/.
- 8-9. Sub Judge/CJM, Jammu/Reasi.
10. Excise Magistrate, Jammu.
11. Municipal Magistrate, Jammu.
12. Special Mobile Magistrate (Sub Judge), Jammu
- 13-19. Munsiff/JMIC, Samba/ Katra/Hiranagar/R.S.Pura/Sundardani/Bishnah/ Akhnoor.
20. Additional Special Mobile Magistrate (Munsiff), Samba.
..... for information and necessary action.

21. Shri/Ms. _____

..... for information and compliance.

22. Order File.

23. Incharge NIC, High Court wing, Srinagar for uploading in High Court Website.


(G. M. Parray)

Joint Registrar



24/10/16